

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).7133/2005

(From the judgement and order dated 17/01/2005 in WP No. 3195/2004 of The
HIGH COURT OF M.P AT GWALIOR)

STATE OF M.P. & ORS.

Petitioner(s)

VERSUS

RAM BHAROSE SHARMA & ANR.

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for interim relief and office report
)

Date: 28/10/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE ARUN KUMAR

For Petitioner(s)

Mr. B.S. Banthia,Adv.

Mr. Sakesh Kumar, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice.

Tag with SLP(C).... CC No. 4250/2005.

al)

(Shashi Sareen)

(Vijay Aggarw

Court Master

Court Master